GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE & FARMERS WELFARE DEPARTMENT OF AGRICULTURE & FARMERS WELFARE

LOK SABHA STARRED QUESTION NO. 200 TO BE ANSWERED ON 15TH MARCH, 2022

CROPS UNDER MSP

*200. SHRI D.K. SURESH: SHRI PARTHIBAN S.R.:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether the Government has received any complaint/suggestions on the coverage of

crops under Minimum Support Price (MSP) scheme and if so, the details thereof;

(b) the percentage of MSP coverage for all crops during the last three years;

(c) whether it is true that there are crops covered under MSP but not procured from farmers at that price and if so, the reasons therefor, crop-wise;

(d) whether the Government is taking steps to increase the coverage of MSP on all crops

and if so, the details thereof; and

(e) if not, the reasons therefor?

ANSWER

MINISTER OF AGRICULTURE & FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 200* DUE FOR ANSWER ON 15.03.2022 REGARDING 'CROPS UNDER MSP'

(a) to (e): Government fixes Minimum Support Prices (MSP) for 22 mandated agricultural crops and Fair & Remunerative Price (FRP) for sugarcane on the basis of the recommendations of the Commission for Agricultural Costs & Prices (CACP), after considering the views of State Governments and Central Ministries/Departments concerned and other relevant factors.

Suggestions/Representations from State Governments and various farmer organisations are received from time to time for the coverage of crops under MSP. Before finalizing its recommendations on MSP, CACP holds consultations with stakeholders and seeks suggestions for both price and non-price recommendations. Details of crop-wise procurement at MSP for last three years is given at **annexure**.

The inclusion of crops under MSP framework is dependent on several factors which include relatively large shelf life, widely grown, item of mass consumption, among others. Time to time, Government examine the above mentioned factors while considering new crop under the MSP regime. Additionally, agricultural and horticultural crops for which MSP is not fixed and are generally perishable in nature, are covered under Market Intervention Scheme (MIS). Farmers are free to sell their produce to the Government procurement agencies at MSP or in the open market whichever is advantageous to them.

Annexure referred to in reply to part (a) to (e) of Lok Sabha starred Question No. 200 due for reply on 15.03.2022

	(Figures in LMT unless stated otherwi			ted otherwise)
SI. No.	Commodity	2018-19	2019-20	2020-21
1	PADDY	660.11	770.93	895.83
2	WHEAT	357.95	341.33	389.93
3	OIL SEEDS	18.29	15.43	2.95
4	PULSES	19.45	28.54	8.16
	COARSE			
5	GRAINS	2.19	4.32	11.88
6	COTTON*	10.80	105.22	91.90
7	COPRA	-	0.0031	0.0509
8	JUTE**	0.73	0.82	0.04

Crops procurement at Minimum Support Price (MSP)

* In lakh bales of 170 kgs

**In lakh bales of 180 kgs
